

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

**CP No.163/2016
RT CP No.123/Chd/Hry/2017**

In the matter of:

The Punjab Business & Supply
Company Pvt. Ltd.

...Petitioner

Present: Mr. Atul V. Sood, Advocate for the petitioner-company.
Dr. Raj Singh, Registrar of Companies, Punjab and U.T., Chandigarh
for the Regional Director and Official Liquidator.

Learned counsel for the petitioner seeks time to file response to the report of the Regional Director, Northern Region, Ministry of Corporate Affairs, New Delhi. List the matter for arguments on 19.12.2017. Reply, if any, be filed at least three days before the date fixed with copy advance to the representative of the Regional Director, Northern Region.

Sd/-

(Justice R.P. Nagrath)
Member(Judicial

November 16, 2017

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